

Total Entries / Folders Downloaded	Rejected	Duplicate	Pending for Further Verification	Final Uploaded on Website	Claimed Amount	Admitted Amount	Principal Amount	Interest Portion
	561	2,383	940	15,048	1,645,644,219	660,917,530	437,713,218	223,204,312
48,482	438	3,675	689	12,089	1,294,617,129	556,622,355	364,474,125	192,148,230
	536	2,343	646	11,475	1,249,926,589	497,288,673	320,444,746	176,843,927
	523	2,223	1,052	12,793	1,270,469,812	532,760,941	351,113,475	181,647,466
22,776	693	4,255	1,117	16,711	1,734,731,865	790,486,171	524,096,420	266,389,751
23,714	1,018	4,690	943	17,063	1,823,617,362	791,603,143	516,507,422	275,095,721
13,312	489	1,993	496	10,334	1,111,815,924	542,454,906	382,127,490	160,327,415
11,906	223	2,617	803	8,263	873,377,604	428,931,994	303,407,455	125,524,539
695,632	22,145	93,557	42,169	537,761	57,112,287,515	24,083,055,773	15,612,992,768	8,470,063,004

14. In view of the further claim received and admitted by the Resolution Professional which necessitated the re-constitution of the composition of the Committee of Creditors. That in compliance with Regulation 17(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, this report certifies the re-constitution of the Committee of Creditors comprising the Financial Creditors and Financial Creditors in a class as given below:

COMPOSITION OF RE-CONSTITUTED COMMITTEE OF CREDITORS

S. No.	Name of Financial Creditor	Amount Claimed	Amount Admitted	% of Voting Share	Security Interest
1	Ganesh Visual Aid P Ltd	72,342,019	72,342,019	0.30%	NIL
2	Financial Creditor in a Class (Annexure A)	57,112,287,515	24,083,055,773	99.70%	NIL
Total A		57,184,629,534	24,155,397,792	100.00%	


